

Annexure-1

Name of the corporate debtor: SHREE GANGOUR FOODS JAIPUR LLP ;

Date of commencement of liquidation: 24th Mar 2026;

List of stakeholders as on: 23rd May 2026

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	EPFO	Central Govt.	11-10-2023	1,94,216		Unsecured	-	NA	8.22%	-	-	-	1,94,216	Deemed claim as per Regulation 12(2)(c) of Liquidation Regulations 2016 however pending for clarification documents sought for